

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-342/ND/2018**

**IN THE MATTER OF:**

**M/s. Brij Associates**

**...PETITIONER**

**Vs.**

**M/s. Associated Lighting System Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 27.11.2019**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

No one is present on behalf of the petitioners. One last opportunity is given to the petitioners to appear and place their case; otherwise the order shall be passed as per the law. Post the matter to 12.12.2019.

S-2

**(V.K. Subburaj)  
Member (T)**

S-2

**(Abni Ranjan Kumar Sinha)  
Member (J)**

(Meenu)